

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 18th of January, 2025

NO. HC.VII-133(Pt.-I)/2014/326/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the "***National Conference on Addressing the Issues Faced by the District Judiciary***" scheduled to be held on 1st of February, 2025 at the Supreme Court of India.

Sl. No	Name of the Officers	Designations
1.	Shri Raktim Duarah	District & Sessions Judge, Kamrup(M)
2.	Smti Mezivolu T.Therieh	Principal Judge, Family Court, Kohima, Nagaland
3.	Smti Helen Dawngliani	District & Sessions Judge, Aizawl Judicial District, Mizoram
4.	Shri Lobsang Tenzin	Registrar, Gauhati High Court, Itanagar Permanent Bench

By order,
Sd/- C.B.Gogoi
REGISTRAR GENERAL(I/C)

Memo No. HC.VII-133(Pt.-I)/2014/327/A, Dated 18-01-2025

Copy for information & necessary action to:

1. The Secretary General, Supreme Court of India, New Delhi-110011.
2. The L.R-Cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar, Arunachal Pradesh.

6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.
7. The Accountant General (A&E), Kohima Nagaland, for information and necessary action.
8. The Accountant General (A&E), Aizawl, Mizoram, for information and necessary action.
9. The Accountant General (A&E), Arunachal Pradesh, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules].

10. The Registrar (Admin /Judicial), Gauhati High Court, Guwahati.
11. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Bench, Yupia.

(He is requested to inform the concerned Officer from his State about this notification).

13. Shri Raktim Duarah, District & Sessions Judge, Kamrup(M).
14. Smti Mezivolu T.Therieh, Principal Judge, Family Court, Kohima.
15. Smti Helen Dawngliani, District & Sessions Judge, Aizawl Judicial District.
16. Shri Lobsang Tenzin, Registrar, Gauhati High Court, Itanagar permanent Bench, Yupia.
17. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

18. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
19. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
20. The C.A. to the Registrar General, Gauhati High Court, Guwahati

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR GENERAL (I/C)